

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO.4905**  
**TO BE ANSWERED ON 26.03.2018**

**SCHEMES FOR KVIC**

4905. SHRI SUNIL KUMAR MONDAL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the schemes implemented and progressive works done for the Khadi and Village Industries Commission (KVIC) during each of the last four years; and  
(b) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI GIRIRAJ SINGH)

(a): Ministry of Micro, Small and Medium Enterprises (MSME) is implementing the following schemes through Khadi and Village Industries Commission (KVIC):

i) Prime Minister's Employment Generation Programme (PMEGP) is a credit linked subsidy scheme, for setting up of new micro-enterprises and to generate employment opportunities in rural as well as urban areas of the country through KVIC, State Khadi & Village Industries Board (KVIB) and District Industries Centre (DIC). General category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as SC/ST/Women/PH/Minorities/Ex-Servicemen/NER, the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of projects is Rs.25 lakh in the manufacturing sector and Rs.10 lakh in the service sector.

ii) Market Promotion Development Assistance (MPDA) – A unified scheme by merging Market Development Assistance, Publicity, Marketing and Market Promotion. A new component of Infrastructure namely setting up of Marketing Complexes /Khadi Plazas has been added to expand the marketing network of Khadi & VI products. Under the Modified MDA (MMDA) financial assistance at 30% of the Prime Cost, is distributed amongst Producing Institutions (40%), Selling Institutions (20%) and Artisans (40%).

iii) Interest Subsidy Eligibility Certificate (ISEC) Scheme provides credit at concessional rate of interest through Banks as per the requirement of the Khadi institutions. The institutions are required to pay interest of only 4%, any interest charged by banks over 4% will be paid by the Government of India through KVIC to the banks.

iv) Workshed Scheme for Khadi Artisans was introduced in 2008-09 to provide financial assistance for construction of workshed to khadi artisans belonging to BPL category through the khadi institutions with which the khadi artisans are associated. This empowers khadi spinners and weavers to chart out a sustainable path for growth, income generation and better work environment.

v) Strengthening infrastructure of weak Khadi institutions and assistance for marketing infrastructure: This scheme provides need-based support towards the Khadi sector for nursing the sick/ problematic institutions elevated from “D” to “C” category as well as those whose production, sales and employment have been declining while they have potential to attain normalcy and to support creation of marketing infrastructure in other identified outlets. Under this scheme, financial assistance is provided to existing weak Khadi institutions for strengthening of their infrastructure and for renovation of selected khadi sales outlets.

vi) Khadi Reform and Development Programme (KRDP) aims to revitalize the khadi sector with enhanced sustainability of khadi, increased incomes and employment for spinners and weavers, increased artisans’ welfare and to achieve synergy with village industries. Under KRDP, restructured amount of US\$ 105 million has been negotiated with Asian Development Bank (ADB) and funds are being provided to the Government of India to be released to KVIC as ‘grants-in-aid’ under budgetary allocation through the Ministry of MSME. Khadi Reform Package envisages reform support in the following areas: (i) Artisan Earnings and Empowerment, (ii) Direct Reform Assistance to 400 Khadi Institutions & (iii) Implementation of a well-knit MIS.

vii) Scheme of Fund for Regeneration of Traditional Industries (SFURTI) from 2005-06 for making Traditional Industries more productive and competitive by organizing the Traditional Industries and artisans into clusters. The Scheme envisages providing need-based assistance for replacement of production equipment, setting up of common facility centres (CFC), product development, quality improvement, improved marketing, training and capacity building etc.

viii) A Scheme for Promoting Innovation, Rural Industry and Entrepreneurship (ASPIRE) was launched on 18.3.2015 to promote Innovation and Rural Entrepreneurship through rural Livelihood Business Incubator (LBI), Technology Business Incubator (TBI) and Fund of Funds for start-up creation.

State-wise details of Margin Money allocated and utilized, job opportunities created and number of units set up under PMEGP Scheme during four years is placed at Annexure-I. Performance of MPDA, ISEC, Strengthening of Infrastructure of Weak Khadi Institutions and Workshed Scheme for Khadi Artisans during the four years is placed at Annexure-II. The progress made under ASPIRE and SFURTI is placed at Annexure-III & IV respectively.

(b): Does not arise.

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**Annexure-I****Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 4905 for answer on 26.03.2018**

Year-wise and State-wise details of Margin Money allocated & utilized, employment generated and no. of units set up under **PMEGP** during four years

Sl. No.	State/UT	2014-15				2015-16			
		Margin money subsidy allocated (Rs.lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated (No. of persons)	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Jammu& Kashmir	2919.5	3274.63	1565	11025	4006.80	3781.19	2207	12115
2	Himachal Pradesh	1687.45	2237.73	1244	6352	1721.57	1767.26	1077	5134
3	Punjab	2611.49	3190.88	1153	6438	3026.80	2902.97	966	7762
4	UT Chandigarh	287.99	61.46	36	160	90.00	87.72	43	323
5	Uttarakhand	1882.35	2153.32	1333	7889	1909.93	1740.86	1136	6161
6	Haryana	2716.36	3012.98	1175	7024	3747.40	3112.09	1248	7232
7	Delhi	1061.04	189.24	198	1584	257.35	254.05	256	2048
8	Rajasthan	5369.78	5249.62	1976	15002	4188.14	4384.07	1988	14537
9	Uttar Pradesh	13239.41	16937.53	4891	48604	17535.32	14456.87	4365	43059
10	Bihar	8277.14	4111.32	1639	9240	7118.59	6588.55	2430	19624
11	Sikkim	541.34	33.52	16	54	227.38	186.11	110	397
12	Arunachal Pradesh	1793.42	1004.99	652	2871	200.08	38.85	35	104
13	Nagaland	1563.64	878.59	416	2407	1255.83	1392.81	623	4998
14	Manipur	1403.65	1600.76	747	829	2855.92	1213.98	685	2715
15	Mizoram	1043.39	807.98	817	6736	924.99	1026.35	1134	9072
16	Tripura	985.02	1333.65	787	6333	2748.26	945.84	642	5355
17	Meghalaya	1184.8	971.14	555	3680	1250.62	1056.12	603	4824
18	Assam	5388.74	5397.01	5015	15535	4969.87	2869.74	3483	9026
19	West Bengal	4396.32	6010.11	3397	24646	4765.49	3400.65	1873	12746
20	Jharkhand	4547.06	2871.29	1699	8495	3462.64	3559.74	1839	12873
21	Odisha	5621.47	3945.89	2013	10211	6282.00	5736.32	2876	17629
22	Chhattisgarh	3474.41	2045.68	847	5821	4303.80	2829.38	1277	9496
23	Madhya Pradesh	8182.74	9241.70	2737	21896	7729.40	8117.17	1979	16497
24	Gujarat*	4246.72	6200.52	1289	18107	6536.16	6339.73	1419	14960
25	Maharashtra**	6299.38	7843.81	3469	28311	9718.42	5285.03	2497	20161
26	Andhra Pradesh	2667.87	3492.11	937	12220	4496.85	2262.37	642	7740
27	Telangana	1954.44	1889.35	604	6604	2094.00	2217.57	660	7761
28	Karnataka	4412.99	6479.10	2431	21825	10846.89	5898.01	2140	17284
29	Goa	466.91	141.76	78	406	159.40	165.43	91	500
30	Lakshadweep	704.68	28.61	31	93	90.00	0.00	0	0
31	Kerala	2206.51	2679.28	1344	9738	2731.60	2720.48	1369	9653
32	Tamil Nadu	4824.96	6733.89	2858	36190	7110.80	5497.54	2463	20836
33	Puducherry	749.95	112.10	58	386	100.00	106.37	65	447
34	A&N Islands	593.09	92.32	161	790	158.00	65.11	119	293
	<b>Total</b>	<b>109306</b>	<b>112253.87</b>	<b>48168</b>	<b>357502</b>	<b>128620.30</b>	<b>102006.33</b>	<b>44340</b>	<b>323362</b>

# including un-utilized balance funds of previous year.

\* including Daman &amp; Diu.

\*\* including Dadra &amp; Nagar Haveli

Sl. No.	State/UT	2016-17				2017-18 [upto28.02.2018]			
		Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Jammu & Kashmir	3541.26	2621.40	1492	11691	4972.84	5410.30	2900	23200
2	Himachal Pradesh	1970.11	2185.27	941	6916	1785.19	1417.47	612	4896
3	Punjab	3504.09	3181.60	1266	9858	3272.84	3023.10	1187	9496
4	UT Chandigarh	100	82.84	47	376	100.00	67.26	33	264
5	Uttarakhand	2140.93	2122.33	1345	9890	3272.84	3157.39	1059	10312
6	Haryana	3371.31	3383.53	1377	11016	116.00	93.33	1289	544
7	Delhi	300	182.41	119	952	4693.26	3706.24	68	9376
8	Rajasthan	5500.99	4641.6	1749	13408	2017.95	1963.39	1172	8472
9	Uttar Pradesh	12981.52	14271.05	4074	36315	12624.41	13080.42	4256	34048
10	Bihar	6909.77	8336.51	3234	25872	2516.67	2388.16	1427	8104
11	Sikkim	200	35.93	27	201	5187.04	5219.56	25	9792
12	Arunachal Pradesh	500	440.34	301	1984	100.00	31.11	142	200
13	Nagaland	1751.68	2007.48	1018	7783	500.00	208.03	863	1136
14	Manipur	1741.7	2162.78	1265	8419	4028.86	2438.69	376	6904
15	Mizoram	1253.49	491.96	425	3400	2364.42	850.41	137	3008
16	Tripura	1578.62	3734.66	2297	17961	545.69	148.47	688	1096
17	Meghalaya	1748.1	407.89	329	2632	3383.12	1216.78	53	5504
18	Assam	5636.41	4910.38	6028	31498	720.92	86.90	1625	424
19	West Bengal	3680.3	6270.32	3528	26604	3221.99	1521.22	1222	13000
20	Jharkhand	4165.73	2654.35	1300	10400	4653.09	4183.46	677	11416
21	Odisha	5201.65	6848.96	3029	20392	3975.31	3465.80	1768	9776
22	Chhattisgarh	4493.3	4070.73	1598	12856	2070.37	1544.76	1013	5416
23	Madhya Pradesh	8527.32	8346.06	1940	15520	4462.97	4129.52	1224	14144
24	Gujarat*	5398.45	7561.61	1386	11629	350.00	217.30	1559	1352
25	Maharashtra**	6111.29	6001.36	2325	17799	11109.26	10576.59	2529	12472
26	Andhra Pradesh	2336.59	4916.08	1357	14148	7755.56	6523.25	1342	20232
27	Telangana	2004.86	2561.72	664	6445	197.53	118.61	934	304
28	Karnataka	4941.62	11609.56	3575	30286	6033.96	4621.51	1784	10736
29	Goa	371.62	191.44	90	660	4011.73	3208.42	38	7472
30	Lakshadweep	50	00	00	00	6462.97	5571.01	0	14272
31	Kerala	2446.06	3350.68	1584	13068	50.00	0	891	0
32	Tamil Nadu	5291.23	8213.92	2941	25764	2082.72	1964.57	3011	7128
33	Puducherry	150	103.65	66	699	8260.50	7562.91	36	24088
34	A&N Islands	100	193.46	195	1398	10.00	65.76	169	288
	<b>Total</b>	<b>110000</b>	<b>128093.86</b>	<b>52912</b>	<b>407840</b>	<b>116910.01</b>	<b>99781.70</b>	<b>36109</b>	<b>288872</b>

# including un-utilized balance funds of previous year.

\* including Daman &

Diu. \*\* including Dadra & Nagar Haveli

**Annexure-II referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 4905 for answer on 26.03.2018**

Performance of MPDA, ISEC, Strengthening of Infrastructure of Weak Khadi Institutions & Workshed Scheme for Khadi Artisans during 2014-15 to 2017-18

**Market Promotion and Development Assistance Scheme (MPDA)**

Year	MDA paid (Rs. in crore)	Number of Inst.	Number of Artisans
2014-15	189.87	1975	Release through institutions
2015-16	177.76	1877	
2016-17	325.26	1778	192383
2017-18 (up to 28.2.2018)	163.53	1423	244695

**Interest Subsidy Eligibility Certificate (ISEC) scheme**

Year	ISEC Issued (Rs. in Crore)	Bank Finance Availed (Rs. in Crore)	Int. subsidy released (Rs. in Crore)
2014-15	864.65	365.51	73.83
2015-16	949.68	422.79	40.07
2016-17	1435.71	517.92	36.39
2017-18 (up to 28.2.2018)	1702.83	575.27	33.43

**Scheme for Strengthening of Infrastructure of Existing Weak Khadi Institutions and Assistance for Marketing Infrastructure**

Year	Number of KIs assisted	Number of sales outlets renovated	Funds disbursed (Rs. in Crore)
2014-15	93	53	3.83
2015-16	15	15	2.99
2016-17	35	117	8.08
2017-18 (up to 28.2.2018)	35 (target)	70 (target)	3.72

**Workshed Scheme for Khadi Artisans**

Year	Beneficiaries Covered	Fund disbursed (Rs. in Crore)
2014-15	4324	16.41
2015-16	1279	10.72
2016-17	3272	21.27
2017-18 (up to 28.2.2018)	2874	15.00

**Annexure-III****Annexure-III referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 4905 for answer on 26.03.2018****Release of funds under ASPIRE Scheme during 2014-15 to 2017-18**

<b>ASPIRE</b>			
(Rs. in crore)			
Year	BE	RE/Revised RE	Funds released
2014-15	200.00	10.00	5.00
2015-16	200.00	86.00	69.59
2016-17	100.00	16.50	14.83
2017-18*	50.00	50.00	47.09

\* as on 20.03.2018

**State/UT-wise details of LBIs approved under ASPIRE (upto 31.1.2018)**

S.No	State	District	Nodal Agency/Institution
1.	Andhra Pradesh	Rajahmundry	Coir Board
2.	Assam	Guwahati	IIEG
3.	Assam	Kamrup	IIEG
4.	Assam	Sibsasagr	IIEG
5.	Bihar	Patna	KVIC-MDTC
6.	Bihar	Khanwa	BHKGS
7.	Bihar	Nawada	NSIC
8.	Delhi	Delhi	Jamia MiliaIslamia University
9.	Delhi	East Delhi	Bapu Nature Cure Hospital & Yogashram-PPP
10.	Gujarat	Rajkot	NSIC
11.	Haryana	Faridabad	NSIC
12.	Karnataka	Dandeli	VTU
13.	Kerala	Cochin	CBPST-PPP
14.	Madhya Pradesh	Dewas	State Govt. of MP
15.	Madhya Pradesh	Satna	MPSBM
16.	Madhya Pradesh	Amarkantak	IGNTU
17.	Maharashtra	Nashik	KVIC-MDTC
18.	Maharashtra	Pune	KVIC-MDTC
19.	Manipur	Chandel	State Govt. of Manipur
20.	Manipur	Ukhrul	State Govt. of Manipur
21.	Manipur	Imphal East	State Govt. of Manipur
22.	Manipur	Imphal West	State Govt. of Manipur
23.	Manipur	Thoubal	State Govt. of Manipur
24.	Manipur	Senapati	State Govt. of Manipur
25.	Manipur	Tamenglong	State Govt. of Manipur
26.	Manipur	Bishnupur	State Govt. of Manipur
27.	Manipur	Churachandpur	State Govt. of Manipur
28.	Meghalaya	Tura (West Garo Hills)	MBMA
29.	Meghalaya	Nongstoin(West Khasi Hills)	MBMA
30.	Mizoram	Aizawl	Khadi Board
31.	Nagaland	Doesehe	Doeshe Village Council
32.	Odisha	Bhubaneswar	Coir Board

33.	Odisha	Khurda	Centurion University - PPP
34.	Odisha	Jajpur, Bhubaneswar	IEDO
35.	Odisha	Khurda	State Govt. of Odisha
36.	Rajasthan	Jhalawar	RIICO-GCE
37.	Rajasthan	Ajmer	GITI
38.	Rajasthan	Alwar	GITI
39.	Rajasthan	Bikaner	GEC
40.	Rajasthan	Jaipur	GITI
41.	Rajasthan	Jodhpur	FDDI
42.	Rajasthan	Kota	RTU
43.	Rajasthan	Udaipur	Govt. Production Center
44.	Tamil Nadu	Chennai	NSIC
45.	Tamil Nadu	Tanjavore	Coir Board
46.	Tamil Nadu	Tirupur	NIFT-TEA-PPP
47.	Tamil Nadu	Thanjavur	IIFPT *
48.	Telangana	Hyderabad	NIMSME
49.	Telangana	Hyderabad	ALEAP-PPP
50.	Telangana	Secunderabad	NSIC-EME Center
51.	Uttar Pradesh	Deoria	NSIC
52.	Uttar Pradesh	Naini	NSIC
53.	Uttar Pradesh	Noida	NIESBUD
54.	Uttar Pradesh	Basti	KapilBalAvam-PPP
55.	Uttar Pradesh	Samadhan	Samadhan-PPP
56.	Uttar Pradesh	Amethi	Sanjay Gandhi Polytechnic
57.	Uttar Pradesh	Balia	GITI
58.	Uttar Pradesh	Basti	GITI
59.	Uttar Pradesh	Faizabad	GITI
60.	Uttar Pradesh	Ghazipur	GITI
61.	Uttar Pradesh	Kushinagar	GITI
62.	Uttarakhand	Kashipur	NSIC

\* Revised proposal for LBI to be submitted by Institution

State/UT-wise details of TBIs approved under ASPIRE (upto 31.1.2018)

Sl. No.	State	District	Anchor
1.	Tamil Nadu	Tiruchirapally	TREC-STEP-TBI
2.	Karnataka	Chikballapur	S.J.C. Institute of Technology
3.	Maharashtra	Pune	MITCON
4.	Maharashtra	Nagpur	Ramdeobaba College of Engineering
5.	Rajasthan	Jaipur	Start-up Oasis
6.	Telangana	Hyderabad	ICAR-NAARM
7.	Telangana	Hyderabad	K-Hub, Govt. of Telangana
8.	Uttar Pradesh	Meerut	Shobhit University

**Annexure-IV referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 4905 for answer on 26.03.2018**

Release of funds under SFURTI Scheme during 2014-15 to 2017-18

Year	BE	SFURTI	
		RE/Revised RE	Funds released
2014-15	60.00	2.00	0
2015-16	50.00	50.00	30.29
2016-17	75.00	67.50	66.80
2017-18*	75.00	10.00	9.17

\* as on 20.03.2018

State wise list of SFURTI clusters approved during the year 2014-15 to 2017-18 (as on 28.2.2018)

S. No.	State	District	Nodal Agency
1.	Andhra Pradesh	Chittoor Mini Cluster	KVIC
2.	Bihar	Madhubani Mini Cluster	KVIC
3.	Chhattisgarh	Raipur	KVIC
4.	Chhattisgarh	Bastar (Handicrafts)	KVIC
5.	Gujarat	Bardoli Mini Cluster	KVIC
6.	Gujarat	Banaskantha Samvedna	Coir Board
7.	Jharkhand	Gumla Major Cluster	KVIC
8.	Karnataka	Hudli Belgaum	KVIC
9.	Karnataka	Harihara Davangere Mini Cluster	KVIC
10.	Karnataka	Sidhalgatta Chikballarpur Mini Cluster	KVIC
11.	Karnataka	Bidar Mini Cluster	KVIC
12.	Karnataka	North Kannada (Kumta) Mini Cluster	Coir Board
13.	Kerala	Haripada Allapuzha	Coir Board
14.	Kerala	Neyatinkara Katakada Mini Cluster	Coir Board
15.	Kerala	Balusseri	Coir Board
16.	Madhya Pradesh	Hosangabad Mini Cluster	KVIC
17.	Madhya Pradesh	Betul	KVIC
18.	Maharashtra	Sindhudurg Mini Cluster	KVIC
19.	Manipur	Ningomthong Imphal East Mini Cluster	KVIC
20.	Odisha	Khurda Mini Cluster	KVIC
21.	Odisha	Jagmohan Brass & Bell Metal Mini Cluster	KVIC
22.	Tamil Nadu	Tirupur	KVIC
23.	Tamil Nadu	Salem Sarkar Steel	KVIC
24.	Tamil Nadu	Salem (Mettur)	Coir Board
25.	Tamil Nadu	DindigulTirupur	Coir Board
26.	Tamil Nadu	Dharmapuri Mini Cluster	Coir Board
27.	Tamil Nadu	Tirupur Kangayam	Coir Board
28.	Tamil Nadu	Tirupur Major Cluster	Coir Board
29.	Tamil Nadu	TenakashiThirunelveliMajor Cluster	Coir Board
30.	Tamil Nadu	Madurai Major Cluster	Coir Board
31.	Tamil Nadu	Kanyakumari Ethamozy	Coir Board
32.	Uttar Pradesh	Azamgarh	KVIC
33.	Uttar Pradesh	Bhadohi-Sant Ravidas Nagar	KVIC
34.	Uttar Pradesh	Deoria	KVIC
35.	West Bengal	Mursidabad Chaki slampur/ Major Cluster	KVIC